

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB No.592/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M

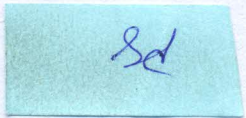
|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | IDBI Bank Ltd. -Vs-Manor Floatech Ltd.                               |                        |                     |
| Under Section       | 7 IBC  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

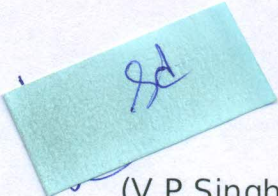
1. Mr. PRADIP KUMAR DAS  
Advocate.
  2. Miss Urmila Chakraborty  
Advocate. On behalf.
  3. Mr. SUBHAJIT DAS  
Advocate. of the Respondent
  4. A.K. Dhadharia → Advocate - for applicant
  5. D. Chakraborti → Advocate for applicant
  6. Mr. RATNANKO BANERJEE - for the Respondent
- Subhajit Das  
04.01.2018

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)